

ITEM NO.115

COURT NO.16

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1093/2024

SONIA DAGA

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

([RETAIN ITS POSITION])

Date : 08-05-2024 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE PANKAJ MITHAL

HON'BLE MR. JUSTICE S.V.N. BHATTI

For Appellant(s) Mr. Rajat Aneja, Adv.
Ms. Chandrika Gupta, Adv.
Ms. Radhika Gupta, AOR

For Respondent(s) Ms. Garima Prasad, Sr. Adv. AAG
Mr. Sudeep Kumar, AOR
Ms. Rupali, Adv.

Mrs. Aprajita Singh, Sr. Adv.
Mr. Rohit Amit Sthalekar, AOR
Mr. Purnendu Bajpai, Adv.
Mr. Shashank Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

On the request of learned counsel for the
respondent, list this matter in the first week of August,
2024.

(NEETA SAPRA)
COURT MASTER (SH)

(RAM SUBHAG SINGH)
COURT MASTER (NSH)